

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1116
TO BE ANSWERED ON 28.06.2019

EMPOWERMENT OF RURAL WOMEN

1116. SHRI B.B.PATIL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government has launched any new schemes during the last three years with special focus on holistic development of rural women in the country;
- (b) if so, the details thereof; and
- (c) the financial allocations made under these new schemes, State/UT-wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) & (b): Yes Sir. Mahila Shakti Kendra Scheme was approved in November, 2017 as a centrally sponsored scheme, for implementation during FY 2017-18 to 2019-20, to empower rural women through community participation. The scheme envisages community engagement through college student volunteers in 115 aspirational districts as part of block level initiatives; capacity building of women collectives in not more than 50% of the blocks in the aspirational districts; District Level Centre for Women (DLCW) in 640 districts to facilitate women centric schemes and to provide foothold for Beti Bachao Beti Padhao (BBBP) scheme; State Resource Centre for Women to support the respective government in implementation of women centric schemes/programs including BBBP. Till date, administrative approval for implementing the scheme has been given in 31 States/UTs. State Resource Centre for Women (SRCW) and District Level Centre for Women (DLCW), are, functional in 26 States/UTs and 113 districts respectively. Student volunteers have been identified by 09 (nine) states for undertaking Block level activities. District level activities were approved for 220 districts in Phase I (2017-18), 220 districts in Phase II (2018-19) and remaining 200 districts in Phase III (2019-20)
- (c) Details of funds released under Mahila Shakti Kendra Scheme State/UT - wise is at **Annexure.**

Annexure

Statement referred to in reply to Part (c) of Lok Sabha Un-starred Question No. 1116 to be answered on 28.06.2019 regarding Empowerment of Rural Women

Funds (central share) released under Mahila Shakti Kendra Scheme				
(Rs in Lakh)				
Sl. No.	Name of State/U.T	FY 2017-18	FY 2018-19	FY 2019-20
1	Andaman & Nicobar	10.9	Nil	9.53
2	Andhra Pradesh	7.39	277.2	8.58
3	Arunachal Pradesh	Nil	151.35	38.61
4	Assam	980	Nil	81.51
5	Bihar	1022.2	25.83	48.62
6	Chandigarh	10.9	33.44	Nil
7	Chhattisgarh	863.19	7.28	35.41
8	Dadra & Nagar Haveli	10.9	Nil	Nil
9	Daman & Diu	10.9	6.15	Nil
10	Delhi (UT)	Nil	Nil	Nil
11	Goa	Nil	Nil	2.86
12	Gujarat	49.1	214.64	17.16
13	Haryana	Nil	6.91	Nil
14	Himachal Pradesh	Nil	137.45	12.87
15	Jammu and Kashmir	22.5	241.71	13.71
16	Jharkhand	1776.36	Nil	11.44
17	Karnataka	10.8	169.83	62.92
18	Kerala	Nil	74.26	34.32
19	Lakshadweep	10.9	Nil	Nil
20	Madhya Pradesh	Nil	479.02	31.46
21	Maharashtra	Nil	144.63	22.88
22	Manipur	137.34	33.21	4.29
23	Meghalaya	61.31	158.85	25.74
24	Mizoram	117.82	166.77	17.16
25	Nagaland	95.13	221.57	8.58
26	Odisha	Nil	737.95	37.18
27	Puducherry	54.06	9.18	14.30
28	Punjab	Nil	87.50	7.30
29	Rajasthan	74.9	278.24	25.14
30	Sikkim	Nil	99.85	4.29
31	Tamil Nadu	36.18	227.86	54.34
32	Telangana	13.2	288.62	2.86
33	Tripura	19.9	125.50	Nil
34	Uttar Pradesh	Nil	362.13	17.16
35	Uttarakhand	18.89	226.14	22.02
36	West Bengal	24.37	453.62	31.46